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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 33/ 2009-14
NEW DELHI: the 13 January, 2010

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby makes the following amendments in HBPv1, for benefits on exports made on or after 1.1.2010:

1. The following shall be added in Appendix 37D, Table 6:

TABLE 6: NEW MARKET LINKED FOCUS PRODUCTS				
SL. NO.	FOCUS PRODUCT CODE	DESCRIPTION OF PRODUCT/SECTOR	ITC(HS) CODE	LINKED MARKET (S) FOR FOCUS PRODUCT (S) / SECTOR (S)
70	70	COTTON WOVEN FABRICS	5208 TO 5212	ALGERIA, EGYPT, KENYA, NIGERIA, TANZANIA, SOUTH AFRICA, UKRAINE, MEXICO, BRAZIL, AUSTRALIA, NEW ZEALAND, CAMBODIA, VIETNAM, CHINA AND JAPAN

This issues in public interest.

Sd/-

(R.S. Gujral)
Director General of Foreign Trade and

Ex-Officio Special Secretary to the Government of India

(F. No. 01/91/180/702/AM10/PC3)